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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.494/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Mitcon Cinsultancy & Engineering Services Ltd.-Versus- HPCL Biofuels Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS Deboleena Ganguly
MS TUTUL Das
MR Amar Singh] application for creditor

16.11.17
Deboleena
Ganguly

MR PRASUN MUKHERJEE
MR DEEPAK AGARWAL] HPCL
Biofuels.

16. 11. 17
Prasun mukherjee

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard the part arguments of the operational creditor.
At the time of hearing it has come to our notice some error

at page 133 of the petition. Petitioner is directed to rectify the mistake and file supplementary affidavit along with the computation statement of the debt due with a copy in advance to the opposite parties.

List on 05/12/2017 for further order.

8d

(Jinan K.R.)
Member (J)

8d

(Vijai Pratap Singh)
Member (J)